

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 30th November, 2015

No **HC.VII-104 (Pt.-IV)/2011/5461/A** ### On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to direct all the Public Prosecutors / Additional Public Prosecutors / Assistant Public Prosecutors from the Districts of **Cachar, Karimganj, Hailakandi and Dima Hasao to attend a one day Skill Development Programme, scheduled to be held at Cachar, Silchar on 20.12.2015.**

The Public Prosecutors / Additional Public Prosecutors / Assistant Public Prosecutors of the aforementioned Districts are to attend the venue **at 09:30 AM positively on 20.12.2015.**

The details of the Training Programme regarding venue etc. will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No.HC.VII-104 (Pt.-IV)/2011/5462 - 5476/A, dated 30.11.2015

Copy forwarded for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
3. The Registrar (Vigilance / Admn. / Judl.) Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, **Cachar, Silchar / Karimganj / Hailakandi.**

He / she is requested to ensure circulation of this Notification to the Public Prosecutors / Additional Public Prosecutors/ Assistant Public Prosecutors of his / her respective District accordingly.

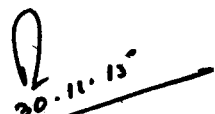
Further, the District & Sessions Judge, Cachar, Silchar is requested to make arrangement of a suitable Hall, Projector, Sound System, Extension Cords, Pen, Note Book, Breakfast, Tea / Snacks and working lunch etc. for the participants.

6. The Deputy Commissioner, **Dima Hasao, Haflong.** *He / she is requested to ensure circulation of this Notification to the Public Prosecutors /*

Additional Public Prosecutors/ Assistant Public Prosecutors of his / her District accordingly.

7. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati.
8. The Chief Judicial Magistrate, **Cachar, Silchar / Karimganj / Hailakandi**. *He / she is requested to inform the Public Prosecutors / Additional Public Prosecutors / Assistant Public Prosecutors of his / her District accordingly.*
9. The Dy. Registrar, (G&C) / Finance, Gauhati High Court, Guwahati.
10. The Administrative Officer, Judicial Academy, Assam.
11. The Secretary, NEJOTI.
12. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification immediately on the official website of the Gauhati High Court, Guwahati.*
13. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
14. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
16. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM